## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.66/BB/ 2017	-	For compliance of office objections raised by Registry	230/ 232	Alcon Consulting Engineers (India) Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

## ORDER

PCS for Petitioner is present. He appeared before the Tribunal in pursuant to the Notice issued by the Tribunal. For compliance list it on 22/11/2017 and no further adjournment will be given.

Member (T)

Member (J)